

Speciality diagnosis facilities in the ESI hospitals

1639. SHRI T.K. RANGARAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether in the ESI hospitals, at present the facility for speciality and super speciality diagnosis is not available; and
- (b) whether there is any proposal to set up such facilities in the near future, if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) The Employees' State Insurance Hospitals are providing speciality service in various disciplines. Super Speciality service and investigations are being provided through tie up with reputed private/Government institutions.

(b) Employees' State Insurance Corporation proposes to set up a super speciality hospital at Sanath Nagar, Hyderabad which will be providing facilities in the following disciplines:—

- (i) Cardiology and Cardio thoracic surgery.
- (ii) Neurology and Neuro surgery.
- (iii) Nephrology and Urology.
- (iv) Paediatric surgery.

Contract labourers in Delhi Metropolitan Railways

1640. SHRI TARINI KANTA ROY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of contract labourers working in Delhi Metropolitan Railways;
- (b) the number of contract labourers who are Inter-State migrant labourers; and
- (c) whether the Inter-State Migrant labourers are getting all benefits according to Inter-State Migrant Workmen Act, 1979?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) The number of contract labourers working in Delhi Metropolitan Railways is approximately 5,000.

(b) and (c) No labourer is found as Inter-State Migrant workman in Delhi Metropolitan Railways as defined under the Inter-State Migrant Workmen Act, 1979. Workers are either working in Delhi for years together and have been changing employments from one place to another or they have come on their own in search of job in Delhi or they have come with their